

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CrI.M.P. No. 7536/2005 in CRIMINAL APPEAL NO(s). 1171 OF 2004

KUNWAR PRAHLAD SINGH

Appellant (s)

VERSUS

STATE OF U.P.

Respondent(s)

(for bail)

Date: 18/08/2005 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE G.P. MATHUR

HON'BLE MR. JUSTICE P.K. BALASUBRAMANYAN

For Appellant(s) Mr. R K Kapoor, Adv.

Mr. M K Verma, Adv.

Mr. Sudarsh Menon, Adv.

For Respondent(s) Mr. Jatinder Kumar Bhatia ,Adv.(NP)

For Complainant(s)/ Mr. Shakil Ahmed Syed, Adv.

Caveator(s)

UPON being mentioned by counsel the Court made the following

O R D E R

Counsel for the complainant, present on caveat, takes notice. Let a copy of the petition be delivered to the Standing Counsel for the respondent-State also.

List the CrI.M.P. before an appropriate Bench on 29th August, 2005.

(D.P. WALIA)

COURT MASTER

(RADHA R. BHATIA)

COURT MASTER